

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 618  
CP-36/241-242/PB/2020

**IN THE MATTER OF:**  
**Santosh Kapoor & Ors**

...APPLICANT

**Vs.**

**M/s. Superior Rubber Ltd. & Ors**

...RESPONDENT

**Section**  
**U/s 59,213,241, 242**

**Order delivered on 25.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Applicant**

:Adv Ashutosh Gupta , Adv  
Gaurav Rana, Adv Dhruv Gupta  
:Mr. Hrishikesh Barvah and Mr.  
Kumar Kshitij, Advs. for R1- R3.

**For the Respondent**

**ORDER**

Ld. Counsel for the both the counsels are present. Pleadings are complete. List the matter on **04.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**